IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA 1153 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Subhashish Ganguly

-VS-

Eastern Railway

For the Applicant : None

For the Respondents: Ms. U. Bhattacharjee, Counsel

Date of Order: 21-04-2008

ORDER

MR. A.SATHATH KHAN, JM

None appeared on behalf of the applicant when the matter was called out for hearing to-day. Nobody was also present on behalf of the applicant on last several occasions. It is presumed that the applicant is not interested in pursuing the matter. In the circumstances, the matter is dismissed for default.

Member(J)

Member(A)